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MCRC-30821-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE

ON THE 8<sup>th</sup> OF AUGUST, 2025

MISC. CRIMINAL CASE No. 30821 of 2025

*ANKIT YADAV*

*Versus*

*THE STATE OF MADHYA PRADESH*

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Appearance:

Shri R K Sharma - Senior Advocate with Shri Prem Singh Bhadouria -  
Advocate for applicant.

Shri Samar Ghuraiya - Public Prosecutor for respondent/State.

Shri Aman Raghuwanshi - Advocate for the respondent [COMP].  
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ORDER

Learned counsel for the applicant prays for withdrawal of present bail  
application with liberty to come again after examination of complainant.

Prayer accepted.

With the aforesaid liberty, this bail application stands dismissed as  
withdrawn.

(MILIND RAMESH PHADKE)  
JUDGE